

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
LOK SABHA

UNSTARRED QUESTION NO.3503  
TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2018

PENSION SCHEME

3503. SHRI B.V. NAIK:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to introduce pension scheme for short service candidates in defence sector and if so, the details thereof;
- (b) whether the Government proposes to approve pension and other welfare schemes for defence personnel serving less than 15 years and if so, the details thereof;
- (c) whether the Government has received any representation from Military Service Pensioners Association in this regard; and
- (d) if so, the details thereof and the action taken by the Government thereon?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) & (b): At present, the Short Service Commissioned officers granted commission from other rank are entitled to pension on completion of 12 years of qualifying service. However, Short Service Commissioned officer who is granted commission from direct civil life is entitled to Terminal Gratuity only. There is no new proposal under consideration.**

**(c) & (d): No, Madam.**

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